GOVERNMENT OF INDIA PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS LOK SABHA

UNSTARRED QUESTION NO:5701 ANSWERED ON:07.09.2011 ROUTINE TRANSFER FROM SENSITIVE POSTS Alagiri Shri S.;Sinh Dr. Sanjay

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether the Central Vigilance Commission has issued instructions to various departments to rotate the officials working in sensitive posts;
- (b) if so, the details thereof;
- (c) the names of the departments which have not implemented the instructions; and
- (d) the reaction of the Government thereto?

Answer

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI V. NARAYANASAMY)

- (a) & (b): The Central Vigilance Commission had vide its circular No. 98/VGL/60 dated 15.04.1999 and 02.11.2001 and Circular No. 17/4/08 dated 01.05.2008 issued instructions to the organizations under its advisory jurisdiction regarding rotation of officials working in sensitive posts. As per the instructions, the organizations were to identify the sensitive posts and effect rotational transfers on these posts every 2 or 3 years to avoid development of vested interest by the people working on these posts.
- (c) & (d): Identification of sensitive posts and rotation of officers holding these posts are ongoing processes and the Commission has asked the CVOs of the organizations to ensure implementation of Commission's guidelines.